

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Larsen & Toubro Ltd
Vs
Hallmark Living Space Pvt Ltd

MAIN PETITION NUMBER : CP/577/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/559(CHE)/2024

ORDER

Present: Mr. GP Madaan, Ld. Counsel for Applicant
Mr. S.Sathish, Ld. Counsel for Respondent.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Ld. Counsel for Respondent seeks and is granted time to file reply and serve copy of the same on the Counsel for the Applicant.

List the application for hearing on **20.06.2024**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)